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(b) whether the proposal has be'eri finalised; and

(c) if so, the details thereof?

THE PRIME MINISTER/ प्रधान मंत्री

(SHRIMATI INDIRA GANDHI): (a) to (c) Current plans do not call for the construction in the near future of a nuclear power station in Rajasthan apart from the two units of 200 MW each under construction at Ranapratapsagar. However, the position is being periodically reviewed in relation to the overall power needs in different regions of the country.

NEW ECONOMIC POLICY

853. SHRI SUNDAR MANI PATEL:

SHRI K. C. PANDA:

SHRI CHANDRAMOUL1 JAGARLAMUDI:

Will the Minister of INDUSTRIAL DEVELOPMENT/ श्रोद्योगिक विकास मंत्री[be pleased to state:

- (a) whether Government are evolving a new economic policy based on past experience of the performance of the industrial sector;
- (b) whether the new policy envisages more emphasis en the joint-sector; and
 - (c) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL

DEVELOPMENT/श्रौद्योगिक विकास मंत्रा

लय में राज्य मंत्री ' (SHRI GHANSHYAM OZA): (a) to (e) After consideration of the recommendations made by the Industrial Licensing Policy Inquiry Committee (ILPIC) and the views expressed by the Administrative Reforms Commission and Ihe Planning Commission with regard to the performance of the industrial sector in the past. Government have already announced its new industrial licensing policy in February. 1970. The new industrial licensing policy aims at accelerating the pace of economic and industrial growth consistent with the socioeconomic objectives of the Government. The i policy gives emphasis to the expan-

sion of the public sector in new directions as also to rapid growth of the small scale and medium sectors ol industry, while the further growth of the Larger Industrial Houses as also foreign-majority concerns is sought to be regulated into avenues of 'heavy investment' and 'the Core' industries.

Government has also accepted the 'joint sector' concept enunciated by the ILPIC, which envisages a greater degree of participation in management, particularly at policy levels, by public financial institutions in the case of major projects involving substantial assistance from these bodies. These institutions are expected to insert a convertibility clause in future loan agreements involving relatively large amounts, which would enable them to exercise an option for converting loans into equity, either wholly or partly, within a specified period of time. A co Dy of the Press Note issued in this regard is attached. [See Appendix LXXVIII. Annexure No. 3.]

C.B.I, RAID ON NDMC PREMISES

854. SHRI K. C. PANDA:
SHRI M. K. MOHTA:
SHRI LOKANATH MISRA:

SHRI SUNDAR MANI PATEL:

Will the Minister of HOME AFFAIRS/गृह मंत्री be pleased to

state:

- (a) whether the attention of Government of India has been invit published the ed to a report in dated the effect that India, Times of 23rc to the 1971, Julv. the Central Bureu of Investigation anc the Vigilance Commission in a co ordinated raid seized hundreds files of the New Delhi Municipal Committee; and
- (b) if so, the reasons for such a raid and the seizure of files?

THE MTNISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ 15 Hand 1 102 Hand (SHRI K. C. PANT): (a) and (b) The Government have seen the Press Report. There was neither any raid nor any seizure of files. With a view